

**Director General of Health Services**  
**Central Procurement Agency**  
**S-1, School Block, Dispensary Building, Shakarpur, Delhi-110092**  
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**Notice for invitation of Quotations for Procurement of 5 lakh Rapid Antigen Test Kit**


Quotations are invited from vendors for supplying 05 Lakhs Rapid Antigen Test Kits for COVID-19, on emergency basis, as per following terms and conditions:

1. Original equipment manufacturers and authorized dealers (subject to submission of authorization from OEM) shall be allowed to submit quotations.
2. Quotations may be submitted by the vendors for the kits which have been validated and approved by ICMR.
3. The vendors may be awarded purchase orders at variable rates but only below the price at which the last procurement was done through open tender which was Rs. 459/- per kit inclusive of all taxes.
4. Purchase order may be awarded to L1 bidder if the vendor who qualifies as L1 bidder declares that he/ she can supply the full demand of 5 lakh Rapid Antigen Test Kits.
5. If the vendor who qualifies as L1 bidder cannot supply the full demand of 5 lakh Kits then the L2, L3 bidder and so on may be awarded purchase orders for variable quantity as per their available stock till the required total quantity of 5 lakh Rapid Antigen Test Kits is received by the department subject to the condition that they match the rates of L1 bidder.
6. Performance security @ 5% of the total cost of purchase order shall be deposited by the vendor which shall be valid for period of 60 days beyond the date of completion of all contractual obligations including warranty period.
7. Lead period of 3 days shall be permissible.
8. The department may split the quantity of purchase order amongst the vendors to mitigate the risk of non-supply and late supply.





9. The department may trigger next purchase orders to other vendors in case of non-supply and late supply till total quantity of 5 lakh Rapid Antigen Test Kits is received by the department.
10. The vendor shall submit lowest rate certificate along with quotation.
11. The vendor shall submit sample/ catalogue/ brochure along with quotation.
12. The vendor shall submit the immediate available quantity along with quotation. The supplies have to be delivered to the department within a lead period of 3 days. Only such quotations which mention the available quantity and lead period shall be considered for award of purchase orders.



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